

Annexure-1

Name of the corporate debtor: Servalakshmi Paper Limited; Date of commencement of liquidation: 24-04-2018

***Modified List of stakeholders as on: 09.02.2026**

(Pursuant to Order dated 03.02.2026 in IA(IBC)/154/CHE/2026 in CP/514/IB/CB/2017 by the Hon'ble NCLT, Chennai Bench I)

List of secured financial creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished?(Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
*1	Asset Reconstruction Company India Ltd. (Substituted as per below note)	07.05.2018	338,04,72,538.00	338,04,72,538.00	Secured	338,04,72,538.00	Yes	For Term Loans and Working Capital – Primary Security Pari-passu first charge on the entire block assets including equitable mortgage followed by Regd. Memorandum of 345 Acres of Land (including land area of 50 acres earmarked for the power plant) with the building constructed thereon in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli District, Tamil Nadu, and hypothecation of Plant & Machinery in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli Dt, Tamil Nadu, and hypothecation of Plant & Machinery Sundry Fixed Assets etc., of	0.00	45.2688	0.00	0.00	0.00	0.00	0.00	-
2	Pridhvi Asset Reconstruction & Securitisation Company Ltd	01.06.2018	158,30,89,052.00	158,30,89,052.00	Secured	158,30,89,052.00	Yes	For Term Loans and Working Capital – Primary Security Pari-passu first charge on the entire block assets including equitable mortgage followed by Regd. Memorandum of 345 Acres of Land (including land area of 50 acres earmarked for the power plant) with the building constructed thereon in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli District, Tamil Nadu, and hypothecation of Plant & Machinery in Kodaganallur, Vaduganpatti & Vettuvankulam villages in Tirunelveli Dt, Tamil Nadu, and hypothecation of Plant & Machinery Sundry Fixed Assets etc., of	0.00	21.1996	0.00	0.00	0.00	0.00	0.00	-

***Note:** The name of Stakeholder which was appearing as Indian Overseas Bank is now substituted with name of Asset Reconstruction Company (India) Limited as permitted by Hon'ble NCLT, Chennai Bench-I pursuant to its Order dated 03.02.2026 in IA(IBC)/154/CHE/ 2026 in CP/514/IB/CB/2017 under Regulation 31(3) of IBBI (Liquidation Process) Regulations, 2016.